

के बह प्रस्ताव, जिन्हें स्वीकार नहीं किया गया है, उन पर इन कालिजों द्वारा निर्धारित न्यूनतम शर्तों को पूरा करने पर विचार किया जा सकता है।

Construction of Dykes on Coastal Areas to check Tidal Havoc

5313. SHRI K. A. RAJU : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any proposal with the Government of India to construct high dykes in the low lying coastal areas of Bay of Bengal in Tamil Nadu and Andhra Pradesh to avoid recurrence of recent cyclonic havoc; and

(b) if so, what is the estimated cost for the construction of dykes?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The Government of India have no proposal to construct high dykes in the coastal areas of Tamil Nadu and Andhra Pradesh to prevent flooding on account of tidal waves during cyclonic storms. However, at the request of the Government of Andhra Pradesh, model experiments for fixing up top level and protection works for coastal embankments on Kona Block and Divi Island have been taken up by the Central Water and Power Research Station, Pune.

(b) Does not arise.

Financial Assistance for Building Sports Hostels

5314. SHRI R. K. MHALGI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is any proposal under the consideration of Government to give financial assistance for building sports hostels;

(b) if so, since when;

(c) whether the decision has now been taken

(d) if so, the nature thereof; and

if so, decision has been taken so or, the nature for delay?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) to (c). The Working Group set up by Government for formulating Central Schemes of Physical Education and Sports for inclusion on in the Sixth Five Year Plan has recently recommended *inter-alia* a new scheme of setting up some sports hostels in selected Kendriya Vidyalayas in different regions in the Country as well as in other selected centres in the States/ Union Territories. The recommendations of the Working Group will be considered by Government in the context of the funds likely to be available for fresh Central Schemes of Physical Education and Sports in the Sixth Plan.

(d) and (c). Do not arise.

S.C. and S.T. in Rehabilitation Industries Corporation

5315. SHRI SHIV NARAIN SARSONIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the class-wise (I, II, III & IV) total number of persons in the Rehabilitation Industries Corporation Ltd.;

(b) the number of Scheduled Castes and Scheduled Tribes in each class separately;

(c) whether the Government of India's Orders relating to reservation of vacancies are followed in the matter of recruitment and promotion in this Undertaking; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) and (b).

The requisite information is given below:—

Classifica- tion of posts	Total No. of employees	No. of S.C.	No. of S.T
1	2	3	4
Class I	8
Class II	17
Class III	616	28	..
Class IV	418	79	3
TOTAL	1059	107	3